

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S B R KNITWEARS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/S B R KNITWEARS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	13/01/2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, NCT of Delhi & Haryana under Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U18109HR2011PTC041892
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 672, Pace City - II, Sector - 37, Gurgaon, HR, 122 001.
6.	Insolvency commencement date in respect of corporate debtor	21/11/2019 Vide NCLT Order IB-300/CHD/HRY/2019 dated 21/11/2019
7.	Estimated date of closure of insolvency resolution process	20/05/2020 (180 Days from the date of commencement of CIRP)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Naresh Kumar Goel Regidtration no. : IBBI/IPA-002/IP-N00696/2018-19/12323
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 203, Vardhman Star Mall, Sector - 19, Near Badkhal Mor Metro Station, Faridabad, Haryana - 121 002. Email : nkg1964@rediffmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 203, Vardhman Star Mall, Sector - 19, Near Badkhal Mor Metro Station, Faridabad, Haryana - 121 002. Email : irp.brknitwear@gmail.com; nkg1964@rediffmail.com
11.	Last date for submission of claims	06/12/2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	WebLink :https://ibbi.gov.in/downloadform.html Physical Address: N/A



Naresh Kumar Goel

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Notice is hereby given that the National Company Law Tribunal, Chandigarh Bench has ordered the commencement of a corporate insolvency resolution process of the M/s B R Knitwears Private Limited on 21/11/2019.

The creditors of M/s B R Knitwears Private Limited are hereby called upon to submit their claims with proof on or before 06/12/2019 falling fourteen days from the appointment of the interim resolution professional to the interim resolution professional at the address mentioned against entry No. 10.

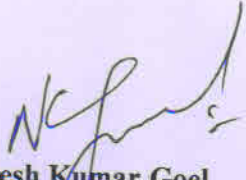
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 22/11/2019
Place: Faridabad




Naresh Kumar Goel
Interim Resolution Professional

Regn. No. : IBB/PA-002/IP-N00696/2018-19/12323
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